

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.2279/2017**

New Delhi this the 2<sup>nd</sup> day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Sitesh Mishra, aged 28 years,  
S/o Sh. Santosh Kumar Mishra,  
R/o 119, New Defence Colony,  
Gandhi Gram Opposite Kesa,  
GT Road, Kanpur,  
Uttar Pradesh-208007

- Applicant

(By Advocate: Mr. S. Premchandra)

VERSUS

Prasar Bharati,  
Through Chief Executive Office,  
Prasar Bharati Secretariat,  
Prasar Bharati House,  
Copernicus Marg,  
New Delhi-110001

- Respondent

(By Advocates: Mr. Rajeev Sharma)

**O R D E R (Oral)**

**Ms. Nita Chowdhury:**

This OA has been filed by the applicant, claiming the following reliefs:-

- “8.1 To Direct the respondents to produce all the records of “COMBINED RECRUITMENT FOR THE POSTS OF ENGINEERING ASSISTANT AND TECHNICIAN IN PRASAR BHARTI, EXAM, 2013” relating to the selection of the applicant to the post of Engineering Assistant/Technician including entire records of proceeding along with Rules for Selection.
- 8.2 To Allow the OA and Quash the Final Result sheet dated 16.05.2014 of “COMBINED RECRUITMENT FOR THE POSTS OF ENGINEERING ASSISTANT AND TECHNICIAN IN PRASAR BHARTI, EXAM, 2013” (ANNEXURE A-1)
- 8.3 To direct the Respondent No.1 to declare the Result of “COMBINED RECRUITMENT FOR THE POSTS OF ENGINEERING ASSISTANT AND TECHNICIAN IN PRASAR BHARTI, EXM, 2013” separately for the post of

Engineering Assistant and Technician on all India basis on behalf of the marks scored by the candidates.

- 8.4 To direct the Respondent No.1 to place the applicant as selected candidates on the post of Engineering Assistant in accordance with his scored marks in suitable Zone on all India basis in light of the Order passed by the Hon'ble Tribunal in O.As No.2061 of 2014 and 2785 of 2014.
- 8.5 To pass such other order/orders as this Hon'ble Tribunal may deem just and proper in the facts and circumstances of the case."

2. When the matter is taken up, both the parties inform that an order dated 04.09.2018 has been passed with regard to selection for the post of Engineering Assistant and Technician and in the said order, the name of the applicant has been considered and is listed at SI. No.20.

3. In view of the above reiteration by both the parties, nothing remains in this OA and the same is accordingly closed as dismissed. No order as to costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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